

GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT

CORRIGENDUM

Dated Shillong, the 20<sup>th</sup> January, 2023

**NO. LJ (B) 4/2018/211** – The designation of Shri P. Nongphud, Accounts Engineer, PWD (Rds) Nongkhlaw as appeared in Notification No. LJ(B)4/2018/184, dt. 21.12.22 may please be read as Shri P. Nongphud, Asst. Engineer, PWD (Roads) Nongkhlaw.

Shri R. Nongphud, SDO, Water Resource, Mairang as appeared in Notification No. LJ(B)4/2018/184, dt. 21.12.22 may please be read as Shri R. Nongphud, Executive Engineer, Water Resource, Mairang.

Shri J. Thyrniang, Addl. SDSEO, Mairang as appeared in Notification No. LJ(B)4/2018/184, dt. 21.12.22 may please be read as Shri J. Rhyrniang, SDSEO, Mairang.

*sd-*

**(L.L. Shangliang),**  
Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

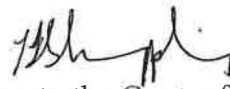
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MEMO.NO. LJ (B) 4/2018/211 - A,  
Copy to:-

Dated Shillong, the 20<sup>th</sup> January, 2023

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Commissioner (EL), Eastern West Khasi Hills District, Mairang for information with reference to letter No. MRG/EL-165/2022-23/7, Dt. 20.12.2022.
4. Personnel A.R (A) Department.
5. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
6. Director of Information and Public Relation, Meghalaya, Shillong.
7. Office Copy.

*By Order etc.,*



Joint Secretary to the Govt. of Meghalaya  
Law (B) Department.

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